

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

A. NO. 108 OF 2018

Dated: 02nd August, 2019

In the matter of:

M/s Tanot Wind Power Venture Pvt. Ltd.

.... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted for hearing on **16.10.2019.**

Court Master/PS

nr